

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 393 OF 2017

Dated : 4th January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Guttaseema Wind Energy Co. Pvt. Ltd. Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. Srinivas P. Rao
Mr. Abid Ali Beeran P.

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Parichita Chowdhury for R-1

Ms. Ragima R for R-2 & R-5

ORDER

The learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents submit that the pleadings are complete.

Submissions made by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents, as stated above, are placed on record.

List the matter for hearing on **14.03.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N.K. Patil)
Judicial Member